

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No. 268 of 2016 (SZ)

Korattur People's Welfare & Awareness
Trust Represented by Mr. S. Sekaran Founder
and Managing Trustee
Registered Office at: Door No.04, 5th Main Road,
Ellai Amman Nagar,
Korattur, Chennai – 600 076.

...Applicant(s)

Vs

Government of India,
Rep. by its Secretary, Ministry of Environment,
Forests & Climate Change, Central Secretariat,
Indira Paryawaran Bhavan, Jorbagh Road,
New Delhi and Ors.

... Respondents

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**Filed by
Thiru. S. Sai Sathya Jith
Advocate, Chennai.**

REPORT OF TNPCB IN COMPLIANCE TO THE HON'BLE
NATIONAL GREEN TRIBUNAL(SZ),CHENNAI
ORDER DATED 24/06/2021 IN O.A.NO.268 OF 2016.

Submitted to
Hon'ble National Green Tribunal (SZ)
Chennai

September 2021

1. Preamble

Ambattur is an industrial town located at the north-west of the Chennai city which comes under the administrative jurisdiction of Chennai District. SIDCO industrial estate, Ambattur is located in Zone – 7 (Ambattur) of Corporation of Chennai. Ambattur Lake and Korattur Lake are the two major lakes located within the limit of Zone – 7 (Ambattur) of Corporation of Chennai. Ambattur Lake is located at south west corner of the Ambattur (Corporation of Chennai) area and Korattur Lake is located northern side of Ambattur (Corporation of Chennai) area. A canal called Ambattur lake surplus canal which flows through SIDCO Industrial Estate is used to discharge the surplus water from the Ambattur Lake to Korattur Lake during monsoon season through two culverts one near DTP colony in the western end of the lake and another at Eastern end of the lake.

The untreated and partially treated domestic sewage generated from Thirumullaivoyal, Annanur and Ayapakkam areas of Thiruvallur District finds way to Ambattur Lake through various storm water drains. This sewage along with the domestic sewage generated from the Ambattur (Corporation of Chennai) areas such as MKB Nagar, Teachers Colony, Dobhi Colony, Ramapuram, Alagesannagar, Gnanamoorthy Nagar, Pattaravakkam, Meenambedu, Karukku, Mannurpet, and Mangalapuram flows through Ambattur lake surplus canal which traverse through Ambattur Industrial Estate (North Phase).

The total extent of the SIDCO Industrial Estate, Ambattur is 1430 acres. On the Northern side, the industrial estate is bounded by the Chennai–Arakkonam railway line followed by Korattur Lake and the other three sides are surrounded by residential and commercial areas of Zone 7 (Ambattur) of Corporation of Chennai. The north phase of the estate is sloping towards northeast (i.e. towards Korattur area), and the southern phase of the industrial estate is sloping towards south.

The Korattur People's Welfare & Awareness Trust had filed an application before the Hon'ble National Green Tribunal (SZ) in application no.268 of 2016 with a prayer to restrain untreated effluent from industries and sewage from household activities directly letting into the Korattur Lake through the canals or in any manner. Thereafter the case has been adjourned from time to time and subsequently as per order dated 12.12.2019, the Tribunal has constituted a joint committee which has filed status report to the Tribunal on 17.10.2020. TNPCB has also filed individual report on 16.03.2021.

2. Order of the Hon'ble Tribunal

It is respectfully submitted that in the above matter, the Hon'ble NGT in its order dated 24.06.2021 has directed vide para

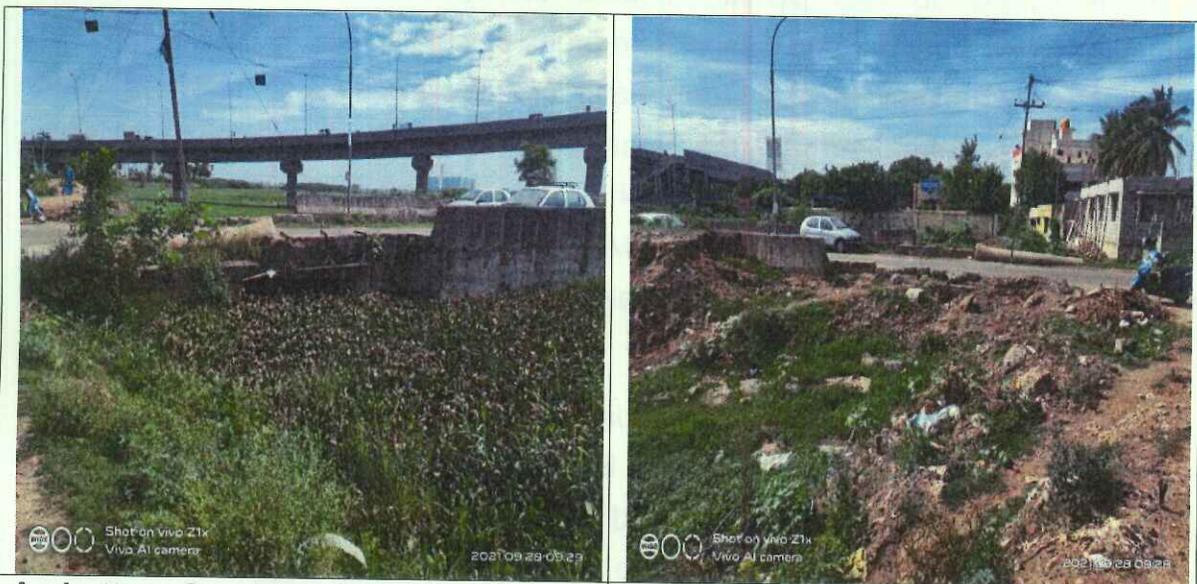
“13. The Pollution Control Board is also directed to file an individual report regarding the progress of the work done and whether any improvement has been caused in preventing the discharge of industrial effluents and domestic sewage into the water body and quality of the water in the lake”.

The copy of the above order is enclosed as Annexure-I.

The hearing has been posted further on 30.09.2021.

3. Inspection by TNPC Board

As directed by the Tribunal, the Ambattur Lake surplus canal and the Korattur Lake were inspected by the officials of TNPCB on 30.07.2021. During inspection, it was observed that both the inlets at the Eastern and Western ends of the Korattur Lake were found to be plugged as shown in the following photographs. There is no water let into Korattur Lake from Ambattur Lake surplus canal.



Ambattur Surplus Canal western entry point to Korattur Lake (Entry side view, Karukku)

Ambattur Surplus Canal western entry point to Korattur Lake (Lake side view, Karukku)

1. Preamble

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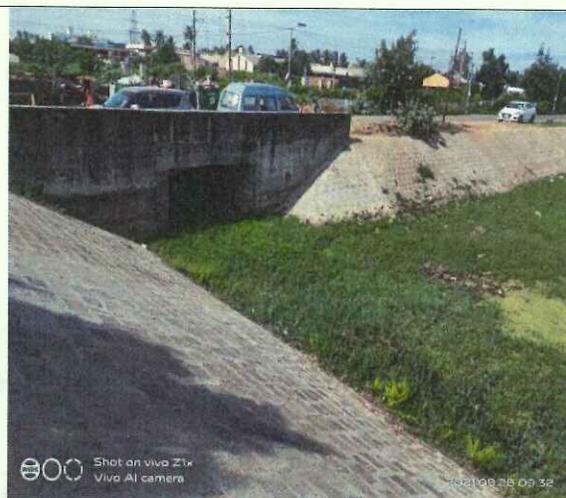
The untreated and partially treated domestic sewage generated from Thirumullaivoyal, Annanur and Ayapakkam areas of Thiruvallur District finds way to Ambattur Lake through various storm water drains. This sewage along with the domestic sewage generated from the Ambattur (Corporation of Chennai) areas such as MKB Nagar, Teachers Colony, Dobhi Colony, Ramapuram, Alagesannagar, Gnanamoorthy Nagar, Pattaravakkam, Meenambedu, Karukku, Mannurpet, and Mangalapuram flows through Ambattur lake surplus canal which traverse through Ambattur Industrial Estate (North Phase).

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Ambattur Surplus Canal Eastern entry point to Korattur Lake (Entry side view)



Ambattur Surplus Canal Eastern entry point to Korattur lake (Lake side view)

4. Status of Water Quality of the Lake

TNPCB is collecting periodical water samples from Korattur Lake for monitoring the water quality. The report of analysis of water samples collected at two locations in Korattur Lake on 03.03.2021 and 17.06.2021 is illustrated in the following table:

Sl. No	Parameters	Units	Permissible limit in the absence of Alternate source IS 10500:2012 (Source CPCB.nic. in)	03.03.2021		17.06.2021	
				Location - 1	Location - 2	Location - 1	Location - 2
1	pH	-	6.5 – 8.5	7.11	7.16	7.53	8.15
2	Total Dissolved Solids	mg/L	2000	914	918	1762	1416
3	Chlorides (as Cl)	mg/L	1000	280	275	563	516
4	Sulphates (as SO ₄)	mg/L	400	242	248	404	318
5	Fluorides (as F)	mg/L	1.5	BDL	BDL	BDL	BDL
6	Zinc (as Zn)	mg/L	15	<0.01	BDL	0.08	<0.01
7	Copper (as Cu)	mg/L	1.5	BDL	BDL	BDL	BDL
8	Cadmium (as Cd)	mg/L	0.003	BDL	BDL	BDL	BDL
9	Lead (as Pb)	mg/L	0.01	BDL	BDL	BDL	BDL
10	Total Chromium	mg/L	0.05	BDL	BDL	BDL	BDL
11	Total Alkalinity (as CaCO ₃)	mg/L	600	270	230	700	860
12	Total Hardness (as CaCO ₃)	mg/L	600	360	400	410	840
13	Calcium (as Ca)	mg/L	200	120	148	100	60

The above results were compared with drinking water standards prescribed in IS: 10500-2012 and found that the samples are meeting the permissible limits in the absence of alternate source.

Sl. No	Parameters	Units	Standards for Class C water(Drinking water source after conventional treatment and disinfection (Source CPCB.nic. in)	03.03.2021		17.06.2021	
				Location - 1	Location - 2	Location - 1	Location - 2
1	pH	-	6 – 9	7.11	7.16	7.53	8.15
2	Bio Chemical Oxygen Demand	mg/L	3 or less	5	4	6	4
3	Dissolved Oxygen, minimum	mg/L	4 or more	4.5	4.9	Not Analysed	Not Analysed
4	Fecal Coliform	MPN/ 100 ml	--	1400	40	<1.8	45
5	Total Coliform	MPN/ 100 ml	5000 or less	3500	170	20	230

Further, the above results of the water samples revealed that the quality of the water falls in Class C – of the Designated Best Use Water Quality Criteria (Drinking water source with conventional treatment followed by disinfection- source cpcb.nic.in). However, the higher value of BOD and presence of Coliforms indicates the mixing of untreated sewage from un sewerred area into the lake earlier.

Also, it is found that the heavy metals are within the permissible limit in the absence of alternate source for drinking water prescribed in IS 10500:2012 (Source CPCB.nic. in), which revealed that there is no discharge of industrial effluent into the Korattur Lake.

5. Action taken by TNPCB in preventing the discharge of industrial effluents

Description of each issues	Action taken
TNPCB to inspect all the industries, to take appropriate action on violating units.	As per the NGT order dated 12.12.2019, <ul style="list-style-type: none"> • A special team was formed consisting of 10 Engineers to carry out inspection from 2.1.2020 and have completed inspecting all the industries. • 2976 units have been inspected totally. • Out of these 2976 industries, <ul style="list-style-type: none"> ○ 859 industries have applied and obtained consent,

	<ul style="list-style-type: none"> ○ 255 no of industries have closed and vacated their premises ○ 197 sheds are godowns ○ 1665 no of industries categorised under white category as per BP.No.06 dated 02.08.2016 which are not required to obtain consent of the Board as per CPCB revised categorization. ● Out of 1665 units, 891 industries are involved in machining operations using CNC machines which use coolant diluted with water (95% water and 5% coolant) for the purpose of cooling during machining operation. These machining industries do not generate waste on a daily basis. Coolant water is being re-circulated and once it has become contaminated, the waste coolant is let out. The frequency of letting of coolant varies between once in 3 month /6 months/ one year/ 2 years and the quantity varies between 10 litres / annum to 1000 Lit/ annum. ● CAIIUC has provided 2 Nos. of mobile treatment systems for reuse of coolant water. ● The CAIIUC has to ensure that the coolant generated from these industries are not disposed outside the premises either in the sewer / storm water drain or on land under any circumstances.
<p>The TNPCB was directed to consider the BOD, COD and faecal coliform present in the water in that area in order to ascertain the quality of the water and to comply with the norms and to check for adequacy of existing system . If not, alternate mechanism or standardisation of the STP to meet the</p>	<p>1.Ambattur surplus canal</p> <ul style="list-style-type: none"> ● Samples have been collected in the Ambattur surplus canal and the ROA reveals that the value ranges of BOD, COD, Faecal Coliform indicates that the channel is contaminated with untreated sewage from the nearby unsewered areas. ● CMWSSB has to take action to provide sewer system to unsewered areas and to take action to provide connection with the sewer system so as to treat the same in the existing STP provided at Kodungaiyur and Koyambedu for further treatment and disposal. CMWSSB has given action plan to provide sewer to the unsewered areas.

situation	<p>2. Common STP provided by CAIIUC</p> <ul style="list-style-type: none"> Treated sewage samples collected at CSTP (3 MLD & 2 MLD) from January 2021 to June 2021 reveals that the parameters BOD, COD & Faecal Coliform are within the standards prescribed by the Board.
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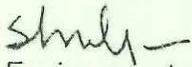
It is respectfully submitted that at present there is no industrial effluent discharge into Ambattur surplus canal leading to Korattur Lake after taking the above measures by the TNPCB. Further, the TNPCB is closely monitoring the industries in Ambattur Industrial Estate, effective operation & maintenance of Common Sewage Treatment Plant(CSTPs) to achieve the treated sewage standards prescribed by the CPCB and Common Effluent Treatment Plant(CETP) to achieve zero liquid discharge consistently to curtail the discharge of untreated /partially treated/treated sewage/trade effluent in to Ambattur surplus canal & Korattur Lake.

6. Progress of the work done & remarks of TNPCB on the improvements made by the stake holders in preventing the discharge of industrial effluents and domestic sewage into the Korattur Lake

Action taken report on the short term and long term action plans as furnished by all the stake holders is submitted as **Annexure II**.

1. On perusal of the action taken report furnished by the stake holders, it is found that the works are being executed by all the departments/stake holders, except Avadi Corporation, where no significant physical progress carried out in the field.
2. TNPCB is collecting periodical samples from Korattur lake for monitoring the water quality. From the analysis report of the samples collected during December 2020 and March 2021, it is evident that presently no industrial effluent is mixing with the lake water.
3. As there is no industrial discharge into the Ambattur surplus canal leading to Korattur Lake, the unauthorized discharge of sewage into this canal to be curtailed to avoid contamination of Korattur Lake. Hence, the CMWSSB has to implement and complete the un sewerred areas in the surrounding locality, from where the sewage is disposed into the canal, with sewer connectivity within the time schedule proposed by CMWSSB.

It is, therefore, prayed that this Hon'ble Tribunal may take on record the above status report based on the observations made by TNPCB and pass appropriate and further orders as this Hon'ble Tribunal may deem fit and necessary in the circumstances of the case and thus render justice.



District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Ambattur



Joint Chief Environmental Engineer (M),
Tamil Nadu Pollution Control Board,
Chennai Zone.

**BEFORE THE NATIONAL GREEN
TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No. 268 of 2016 (SZ)

Korattur People's Welfare & Awareness
Trust Represented by Mr. S. Sekaran
Founder and Managing Trustee
Korattur, Chennai – 600 076.

...Applicant(s)

Vs

Government of India,
Rep. by its Secretary, Ministry of
Environment, Forests & Climate Change,
New Delhi and Ors.

...Respondents

**REPORT OF THE TAMIL NADU
POLLUTION CONTROL BOARD AS THE
HON'BLE NGT ORDER DATED 24.06.2021
IN O.A.NO.268 OF 2016(SZ) .**

**Advocate for Respondent: TNPCB
Thiru.Sai Sathya Jith,
Advocate, Chennai.**

Date: 30.09.2021.

Date of hearing on:04.10.2021

ANNEXURE - I

Item No.9:

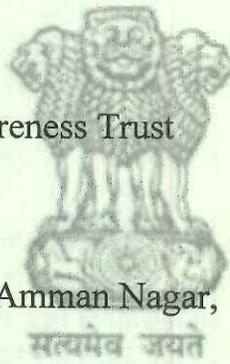
BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

Original Application No.268 of 2016 (SZ)

(Through Video Conference)

IN THE MATTER OF:

Korattur People's Welfare & Awareness Trust
Represented by Mr. S. Sekaran
Founder and Managing Trustee
Registered Office at:
Door No.04, 5th Main Road, Ellai Amman Nagar,
Korattur, Chennai – 600 076.



Versus

Government of India,
Rep. by its Secretary,
Ministry of Environment, Forests & Climate Change,
Central Secretariat,
Indira Paryawaran Bhavan, Jorbagh Road,
New Delhi and Ors.

...Applicant(s)

...Respondent(s)

Date of hearing: 24.06.2021.

CORAM:

HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER

HON'BLE MR. Dr. K. SATYAGOPAL, EXPERT MEMBER

For Applicant(s): Mrs. D. Kamatchi.

For Respondent(s): Mrs. M. Sumathi for R1.
Mr. Arun represented
Mr. C. Harsharaj for R2 to R5.

Mrs. P.T. Ramadevi through
Mr. Ragul Adhithya for R6 to R8.
Mr. G. Janakiraman for R9.
Mr. C. Kasirajan through
Ms. D. Ashwini for R10.
Mr. Saravana Kumar for R11, R13 to R16 & R18.

ORDER

1. As per order dated 19.11.2020, this Tribunal had considered the Joint Committee report received on 17.10.2020 which was extracted in Para 3 of the order and then, passed the following order:-

"4.It is mentioned in Para 11 of the committee's report the work that has been entrusted to each stakeholders for the purpose of meeting the situation in an effective manner. It is seen from the report that considerable work has been done, on the basis of the directions given by this Tribunal, by the concerned stakeholders for the purpose of protecting the water bodies against the encroachment and pollution. But still some more work has to be completed and unless such work is completed in a war-footing, the effort so far taken by them will be nullified and they will have to continue to proceed with the projects undertaken by them to implement the schemes launched by them for this purpose effectively and quickly as well.

5. It is seen from the report that certain work that has been started has come to a standstill due to the impact of Covid-19 but situation has changed now and people have become effective in their work. So, they can restart their work with the same zeal and see that the work is completed in a shorter time line and not take time till 2025. The environment cannot be allowed to be polluted for such a long time as it will have a greater impact on health of the people. Priority must be given in carrying out the work which is required for the purpose of protecting environment apart from

fulfilling their other statutory obligations of providing other facilities to the people.

6. It is also seen from the report that Pollution Control Board has also taken certain steps against the erring industries including imposition of environmental compensation.

7. It is also seen from the report that result of the analysis of soil at various locations in Korattur Lake, the presence of heavy metals were noted, especially Chromium and Zinc in a higher level. Though, it is seen from the water analysis report that there is some improvement in the quality of the water but steps will have to be taken for further improvement of the same to make it potable level.

8. Further, it is mentioned in the committee's report that they wanted the intervention of the Chief Secretary of Government of Tamil Nadu in certain aspects to quicken the implementation of the action plan that has been proposed by each stakeholder.

9. The learned counsel appearing for the industrial estate submitted that they have not received the copy of the report. In fact, the report was filed in the month of October 2020 and it was uploaded in the website of the Tribunal. They could have downloaded and perused the same. However, when the nature of progress that has happened after filing of the report was asked for, the counsel representing the committee as well as the individual regulating authorities submitted that if some time is granted, they will come with a progress report. We are aware that it is a long term process as things were not happening in a happy manner for a long time and in order to rectify those things in a right way, they may take some more time. But at the same time, no lethargic attitude should be shown by the stakeholders in implementing the scheme which they have launched and they must show all earnest attempt to complete the work so as to make the Korattur Lake free from pollution and encroachment and create an eco-friendly environment in that area so as to make the life of the people happy and healthy.

10. The learned counsel appearing for the applicant submitted that though earlier the unauthorized sewage connections were blocked and also the electricity connections were disconnected in respect of certain industries but due to political pressure, the

same have been opened and the unauthorized industries are still working with the same method of discharge as was been done earlier causing pollution to the river.

11. It is also seen from the subsequent newspaper report published in *The Time of India* dated 10.12.2019 that the sewage is being let into the Korattur Lake.

12. The learned counsel appearing for the applicant also showed some photographs taken by the residents of the locality which showed the pathetic contaminated condition of the water on account of discharge of untreated effluents into those drains by the industrial units.

13. The Pollution Control Board as well as the committee are directed to look into these issue as well and incorporate the action taken in respect of the same to remove the contaminated water and steps taken to improve the water quality in the areas affected by the same and action taken against those persons who are responsible for such illegal activities in the report to be filed.

14. The committee as well as the respective stakeholders namely, Tamil Nadu Pollution Control Board (TNPCB), Industrial Estate, Avadi Municipal Corporation, Greater Chennai Corporation, Chennai Metropolitan Water Supply Sewerage Board (CMWSSB), Public Works Department (PWD), CETP operator and Additional Secretary, Municipal Administration and Water Supply Department, State of Tamil Nadu, Member Secretary, Public Works Department (PWD), State of Tamil Nadu to submit their further progress of the work, action taken and further proposal for improving the situation within shorter time line required for completion of the same in an effective manner on or before 17.02.2021."

2. The case was posted to 17.02.2021 for filing further report and on 17.02.2021, the matter was adjourned to 18.03.2021 by notification. On 18.03.2021, this Tribunal had considered the order passed on 19.11.2020 and also considered the further report submitted by the Tamil Nadu

Pollution Control Board signed on 08.03.2021 by one of the committee member e-filed on 16.03.2021 which was extracted in Para 4 of the order and then, passed the following order:-

“5. It is seen from the report that none of the industries in the industrial estate are discharging the trade effluents and even the “White Category” industries have entered into some arrangement with a Common Effluent Treatment Plant provided within the industrial estate.

6. It is also mentioned that the unauthorized discharge of sewage into the canal is to be curtailed to avoid contamination of Korattur lake, for which, the CMWSSB has to implement and complete the unsewered area in the surrounding locality from where the sewage is disposed of into the canal with sewer connectivity at the earliest.

7. This Tribunal had by the order mentioned above directed the concerned departments including the local authority and CMWSSB to file their further progress report regarding the work that they have undertaken for this purpose. But no such report is seen filed so far.

8. However, the learned counsel appearing for the State departments submitted that in view of the declaration of election in the State, all the officials are busy with the same and they want some more time to submit the report and it may be posted beyond the polling date, so that they can come with the appropriate report.

9. So considering the circumstances, we feel that some more time can be given to the authorities to file a further progress report regarding the work that they have undertaken on the basis of the recommendations of the Joint Committee to avoid discharge of untreated sewage into the water body and protect the water today against pollution.

10. So, the authorities mentioned in the order dated, 19.11.2020 are directed to file a further report as directed on or before 20.04.2021 by e-filing in the form of Searchable PDF/OCR Supportable PDF and not in the form of Image PDF along with necessary hardcopies to be produced as per Rules.

11. If the applicant wants to file any objection to the report submitted by the Pollution Control Board, they are also at liberty to file the same before the next hearing date."

3. The case was posted to 20.04.2021 for consideration of further reports and thereafter, the matter is being adjourned from time to time by successive notifications and lastly, it was adjourned to today by notification dated 02.06.2021.
4. When the matter came up for hearing today through Video Conference, Mrs. D. Kamatchi represented the applicant. Mrs. M. Sumathi represented 1st respondent, Mr. Arun represented Mr. C. Harsharaj for respondents 2 to 5, Mrs. P.T. Ramadevi through Mr. Ragul Adhithya represented respondents 6 to 8, Mr. G. Janakiraman represented 9th respondent, Mr. C. Kasirajan through Ms. D. Ashwini represented 10th respondent and Mr. R. Saravanakumar represented respondents 11, 13 to 16 & 18.
5. We have received the report filed by the 9th respondent dated 25.05.2021, e-filed and received on the same day which reads as follows:-

"REPORT FILED BY THE 9th RESPONDENT"

I, V.G. Ramaswami, S/o. V.Gurusamy, Hindu, aged about 58 years now working as Superintending Engineer (Central/ Co-ordination) in the Chennai Metropolitan Water Supply and Sewerage Board, Chennai do here by solemnly affirm and sincerely state as follows:

1. I am the Superintending Engineer (Central/Co-ordination) of the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), Chennai and 9th Respondent herein and well acquainted with the facts of the case from the connected files.

2. I am filing this updated Short and Long term action plan on behalf of the Managing Director, Chennai Metropolitan Water Supply and Sewerage Board, Chennai-02 who has been cited as 9th respondent in the case filed by the Korattur people's Welfare & Awareness trust and taken up by Hon'ble National Green Tribunal, Southern zone, Chennai vide O.A. No. 268 of 2016(SZ)

3. I humbly submit that the Hon'ble Green Tribunal, Southern Zone has given a direction to the committee members as follows:

"the Hon'ble National Green Tribunal in its order dated 12.12.2019 felt it appropriate to constitute a joint committee, consisting of (1) Principal Secretary for Urban Development Department, (2) Secretary, Public Works Department, (3) District Collector, Chennai, (4) Commissioner, Greater Chennai Corporation, (5) Senior Officer of Chennai Metropolitan Water Supply & Sewerage Board, (6) Senior Scientist/ Officer of Central Pollution Control Board, (7) Senior Officer/ Senior Scientist, Tamil Nadu Pollution Control Board and (8) IIT, Chennai to consider the question involved in the mater and prepare an action plan to find a permanent solution for the issue and execution of the same with shorter time line."

4. In this regard, The Chief Secretary of the State has been directed to monitor and intervene, if there is any intervention required and give necessary instructions to resolve the issue and come with proper effective action plan with shorter time line.

5. Further, I humbly submit that the Tamil Nadu State Pollution Control Board has been appointed as the Nodal agency for co-ordination and the CMWSSB have communicated the progress of formulated action plan to the TNPCB in proper time interval.

6. In this regard, the Hon'ble Justices of the National Green Tribunal, Chennai have issued direction on 18.03.2021 that the

respondents cited in the application to submit their independent response and also further progress report regarding the work undertaken by CMWSSB.

7. Accordingly, I submit the updated progress of Short Term Action Plan (Within six months) to plug the Domestic Sewage Outfalls into the Korattur Lake by CMWSSB tabulated below before the Hon'ble tribunal for its kind perusal:

Sl. No.	Issues	Action Plan	Target Date
1.	Ramapuram/ Ward 85 : 25 Nos. of streets	<ul style="list-style-type: none"> • Total No. of houses: 700 Nos. • House Sewer connections effected: 675 Nos. • The balance 25 Nos. of house sewer connections are to be effected under "illam thorum inaipu" scheme. • Estimated Cost: Rs.1.47 Cr. • Fund G.O (Ms) No.107, MA & WS (MW1) Dept, dated 20.08.2019 for 224 Crores 	Work under progress and will be completed by 30.06.2021.
2.	Teachers Colony/ Ward 85 i) Underground sewer system available in 8 streets	<ul style="list-style-type: none"> • Total No. of houses: 340 Nos. • House Sewer connections effected: 335 Nos. • The balance 5 Nos. of house sewer connections are to be effected under "illam thorum inaipu" scheme. • Estimated Cost: Rs.0.71 Cr. • Fund G.O (Ms) No.107, MA & WS (MW1) Dept, dated 20.08.2019 for 224 Crores 	Work under progress and will be completed by 30.06.2021.

<p>ii) Underground sewer system not available in 6 streets, the residents are using septic tank for collection of domestic sewage and over flow from septic tank is being letout into the SWD.</p>	<ul style="list-style-type: none"> • Total length of sewer main :1100m • Completed :1070 m ;Balance: 30 m (deep sewer main) awaiting permission from highways department • Entire 37 Numbers of Manholes constructed. • There are 190 houses are existing and all the house service connections are effected under illam thorum Inaipu" scheme • Estimated Cost: Rs. 8.39Cr • Fund : CMCDM 	<p>Work under progress and completed by 30.6.2021.</p>
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8. Further I also humbly submit the Long Term Action Plan (More than six months) to plug the Domestic Sewage Outfalls into the Korattur Lake as tabulated below before the Hon'ble tribunal for its consideration.

Sl.No	Issues	Action Plan	Target Date and Completed Date
1	<p>Ward 90 –Padikuppam, Golden gerorge Colony Ward 92 – Paarisalai, Mogappair East (10-12 Blocks). Ward 93 – Mogappair East (1-6 Blocks) Underground Sewage System is completed recently.</p>	<ul style="list-style-type: none"> • Entire 12789 m length of sewer main and 522 number of Manholes construction completed • Total 1314 Nos. of House Sewer connections to be effected • Completed:230; • Balance:1084 • Estimated Amount: 7.24 Crores. • Fund : CMCDM • Sewer mains provided in 90 streets 	<p>Work under progress and will be completed by 31.12.2021</p>
2	<p>i) SIDCO Industrial Estate/ Depot 84 /Ward 85 & Depot 86/ Ward 86 (P) TINY SHED- 70 Nos. Provision of Underground sewer system is under progress. (Industries located in station road, 5th street and 4th cross street are discharging sewage into the storm water drain).</p>	<ul style="list-style-type: none"> • There are 683 Industries existing. • 70 House Sewer connections are to be effected under Illam thorum inaipu • Entire 2700m length of sewer main and 92 Nos of manholes construction completed • Sewer mains provided in 9 streets 	<p>Work under progress and will be completed by 30.06.2021</p>

	<p>ii) Depot 84 & 86 Korattur & Mannurpettai</p> <p>Underground sewer system is under progress. The residents are using septic tank for collection of domestic sewage and over flow from septic tank is being letout into the SWD.</p>	<ul style="list-style-type: none"> • 1300 Nos of House Sewer connections are to be effected • Completed:149 • Balance:1151 • Entire Sewer of length 10380m and 524 number of Manholes construction completed • Estimated Amount: Rs. 6.08 Cr • Fund : CMCDM • Sewer mains provided in 157 streets 	<p>Work under progress and will be completed by 31.12.2021</p>
3	<p>Pattavakkam (84), Mannurpettai(84), Kachanankuppam (84), Ambattur, SIDCO Estate : 65 streets</p> <ul style="list-style-type: none"> • No Underground Sewerage System. • Work is under progress 	<ul style="list-style-type: none"> • Entire Sewer main of length 10380 m and 524 Nos of manholes construction completed • 1301 Nos of House Sewer connections are to be effected • Completed: 45 • Balance:1256 to be effected under illam thorum inaipu scheme • Estimated Amount: 9.98 Crores. • Fund : CMCDM 	<p>Work under progress and completed by 31.12.2021</p>
4	<p>Ward 86 – Athipattu, Mannurpettai (P), Ambattur Estate (P), ICF Colony. -211 streets</p> <ul style="list-style-type: none"> • No Underground Sewerage System. 	<ul style="list-style-type: none"> • Entire laying of 30823 m length of sewer main work completed • Entire 1377 Nos of Manholes constructed. • 2690 Nos of House Sewer connections are to be effected • Completed:182 • Balance:2508 to be effected under illam thorum inaipu scheme • Estimated Amount: 14.96 Crores. • Fund : CMCDM 	<p>Work under progress and completed by 31.12.2021</p>
5	<p>Karukku(D/82-40 streets), Gnanamoorthy (D/82-25 streets), DTP Colony(D/82-5 streets), Poempuhar Nagar(D/81-5 streets), Mangalapuram (D/85-8 streets)</p> <ul style="list-style-type: none"> • Underground sewer system available but not connected in the main sewer system. The residents are using septic tank for collection of domestic sewage and over flow from septic tank is being letout into the SWD. 	<ul style="list-style-type: none"> • Entire 3950 Nos. of House sewer connections effected • Estimated Cost: Rs.82.95 Cr • Fund: G.O (Ms) No.107, MA&WS (MW1) Dept, dated 20.08.2019 for Rs. 224 Cr 	<p>Completed.</p>

6	<p>TASS Industrial Estate/ Depot 85 (Corporation) -26 streets</p> <p>No Underground Sewer system available. & 143 Industries are existing</p>	<ul style="list-style-type: none"> • Total length of sewer main:2974 m • Balance to be completed:1450m • Total Manholes:100 • Balance to be constructed:29 • Entire 143 Nos of House Sewer connections are to be effected under illam thorum inaipu scheme • Estimated Amount: Rs. 8.39 Crore • Fund : CMCDM 	<p>Work under progress and will be completed on or before Dec' 2021.</p>
7	<p>Depot 79 to 83,87to 88 /Ward79 to 83,87to 88 Ambattur(OT) - 145 streets,Kallikuppam-90 streets</p> <p>Underground sewer system available but not connected in the main sewer system. The residents are using septic tank for collection of domestic sewage and over flow from septic tank is being letout into the SWD.</p>	<ul style="list-style-type: none"> • Total No. of houses : 29237 Nos. • House sewer connections effected under illam thorum inaipu scheme: 6778 Nos. • The balance 22459 Nos of house sewer connections are being effected under illam thorum innaipu scheme • Estimated Amount: Rs. 61.39 Crore • Fund: G.O (Ms) No.107, MA&WS (MW1) Dept, dated 20.08.2019 for Rs. 224 cr. 	<p>Work under progress and will be completed on or before Dec' 2021.</p>
8	<p>Depot 81/ Ward 81 KK Road, Ambattur OT, Indira Nagar, Kalayanapuram, Thiruvallur Nagar Ward 82 Kallikuppam Menambedu, Karruku, DTP Colony, Gnanamoorthy Nagar, Madanamkuppam(Part) Ward : 91- Ebinezer avenue</p> <p>Sewer mains are to be provided in 64 streets.</p>	<ul style="list-style-type: none"> • Entire Sewer main length: 11110m • Completed:6230 m; Balance:4880 m • 250 manholes completed out of 356 and balance 106 manholes has to be constructed and work is under progress • Estimate Amount : Rs. 7.45 Cr • Fund :CMCDM • 1115 House Sewer connections are to be given under illam thorum inaipu scheme. • Completed:395;balance:720 	<p>Work to be completed on or before 31.12.2021</p>

9	<p>Depot 79 / Ward 79 Oragadam, Gandhi Nagar, Ram Nagar, Ezhil Nagar Depot 80 / Ward 80 Puthur, Vijayalakshmi Puram, Banu Nagar</p> <p>Sewer mains are to be provided in 100 streets.</p>	<ul style="list-style-type: none"> • Entire Sewer main length : 10648m • Completed:2820 m; Balance:7828m • 131manholes completed out of 348 and balance 217 manholes has to be constructed and work is under progress • Estimate Amount : Rs. 8.05 Crore • Fund :CMCDM • 1246 House Sewer connections to be given under illam thorum inaippu scheme. • Completed:591;Balance:655 	Work to be completed on or before 31.12.21
10	<p>Depot 83 / Ward 83 Katchanankuppam, Korattur, TVS Nagar, Annai Nagar, Madanamkuppam (Part) Depot 85 / Ward 85 Kamaraja Puram, TASS Avenue, Vanchi nagar</p> <p>Sewer mains are to be provided in 56 streets.</p>	<ul style="list-style-type: none"> • Entire Sewer main length : 4205m • Completed:1800m; Balance :2405m • 81manholes completed out of 147 and balance 66 manholes has to be constructed and work is under progress • Estimate Amount : Rs. 8.39 Crore • Fund :CMCDM • 686 House Sewer connections to be given under illam thorum inaipu scheme. • Completed:0; Balance:686 	Work to be completed on or before 31.12.21
11	<p>Annai Sathiya Nagar (D/86)</p> <ul style="list-style-type: none"> • No Underground Sewer system available at present • Sewer mains are to be provided in 12 streets. 	<ul style="list-style-type: none"> • DPR is technically approved for 400 Nos of HSC to be given under Illam thorum innaipu and Total Sewer main of length of 1725 m and 60 Nos of Manholes. • Fund : G.O(Ms) No.107, MA&WS(MW1) Dept, dated 20.08.2019 for Rs. 2371 Crore. 	work will be completed on or before Dec. 2022
12	<p>Sivanandha Colony(D/85)</p> <ul style="list-style-type: none"> • No Underground Sewer system available at present • Sewer mains are to be provided in 12 streets. <p><i>P. S.</i></p>	<ul style="list-style-type: none"> • DPR is technically approved for 450 No.s of HSC to be given under Illam thorum innaipu and Total Sewer main of length 887 m and 37 Nos. of Manholes • Fund : G.O(Ms) No.107, MA&WS(MW1) Dept, dated 20.08.2019 for Rs. 2371 Cr. 	work will be completed on or before Dec'2022

13	MKB Colony (Depot 85/Ward 85) <ul style="list-style-type: none"> • No Underground Sewer system available at present. • Sewer mains are to be provided in 21 streets. 	<ul style="list-style-type: none"> • DPR is technically approved for 630 Nos. of HSC to be given under Illam thorum inaipu and Total Sewer main of length 2852m and 120 Nos. of Manholes • Fund : G.O(Ms) No.107, MA&WS(MW1) Dept, dated 20.08.2019 for Rs. 2371 Cr. 	Work will be completed on or before Dec'2022
14	Patavatamman Estate and Tiny shed / Depot 84/Ward 84 <ul style="list-style-type: none"> • No Underground Sewer system available. • Sewer mains are to be provided in 15 streets. 	<ul style="list-style-type: none"> • DPR is technically approved for 237 Nos. of HSC to be given under Illam thorum innaipu and Industries and Total Sewer main of length of 1238 m and 45 Nos of Manholes • Fund: G.O (Ms) No.107, MA&WS (MW1) Dept, dated 20.08.2019 for Rs. 2371 Cr 	Work will be completed on or before Dec' 2022

9. I humbly submit that the total Sewerage generated in Area – VII from Depot 79 to 93 is 45 MLD. The sewage from Area – VII is diverted to Kodungaiyur and Koyambedu STPs through 23 nos. of Sewage Pumping Stations. The capacity of these 23 nos. of Sewage Pumping Stations are 259.92 MLD and the capacity of Kodangaiyur STP is 270 MLD and Koyambedu STP is 214 MLD.

10. I further humbly submit that high standards are maintained while disposing wastage from TTRO (Liquid and Solid). The Rejects received from TTRO is being blended with raw sewage to be treated in Secondary level into the waterways as per standards of CPCB/TNPCB norms. The treated Sewage is being let out into the water ways.

11. In this regard works of plugging the Domestic Sewage Outfalls into the Korattur Lake are being carried out expediently in Area VII through " Illam Thorum Innaipu "scheme to effect House sewer connections to the residents in order to avoid the letting out sewerage into water bodies. In addition to that the works such as "laying of sewer mains and construction of machine holes are also being carried out simultaneously in the leftout streets to avoid unauthorized letting out their sewage into the lake.

6. It is seen from the report that certain works have been done by the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB) and they have mentioned that the plugging of Domestic Sewage Outfalls into the Korattur Lake in certain areas will be completed by 30.06.2021 by connecting the same to the regular sewage lines under '*Illam Thorum Innaipu*' scheme and certain works are expected to be completed by December-2021 and December – 2022 respectively.
7. The learned counsel appearing for the applicant submitted that the temporary measure of diverting the sewage from certain wards to the dumping station and thereafter, to the treatment plants are not effective as claimed by the Board and in fact, clandestinely this is being discharged into the lake, thereby, affecting the water quality. Further, the effluent that is coming from the industries adjacent to the lake area is also not properly monitored and they are also discharging the same into the drain which ultimately reaches the lake.
8. The learned counsel appearing for some of the industries submitted that there is no discharge of untreated effluents from the industrial estate and the Pollution Control Board is regularly making inspection and monitoring the same.
9. However, considering the circumstances and also to ascertain the present status, we direct the Joint Committee to inspect the area in question again and submit the nature of progress of work that has been done in that area

and whether the steps taken by the regulators are sufficient to avoid discharge of effluents/sewage into the Korattur Lake.

10. The committee is also directed to ascertain the water quality and also the sediments from the lake, so as to ascertain as to whether there any heavy metals or other industrial effluents are mixing with the water in the lake.

11. If on analysis of the sediments from the lake shows presence of any industrial effluents, then the committee is also directed to take steps against the concerned industries who are responsible for the same and they must suggest the remedial measures to remove the same and the expenses required for this purpose have to be realized from the responsible industries who have caused the mischief. The committee is also directed to take the sediment samples from the Ambattur Lake excess of water which is likely to reach the Korattur Lake as well.

12. The applicant as well as the 11th respondent are directed to submit their suggestions and objections, if any, regarding the work so far taken before the committee within a week, so that, the same may also be considered by the committee while submitting the report as directed by this Tribunal. The authorities must take into account the fact that the monsoon is approaching and all necessary steps to prevent mixing of sewage & other effluents into the lake have to be completed before the onset of monsoon.

13. The Tamil Nadu Pollution Control Board is also directed to file an independent report regarding the progress of the work done and whether

any improvement has been caused in preventing the discharge of industrial effluents and domestic sewage into the water body and quality of the water in the lake.

14. The Greater Chennai Corporation is also directed to submit a detailed report regarding the steps taken by them to protect the water body, as it is within their maintenance and supervision.

15. The Committee as well as the Tamil Nadu Pollution Control Board, Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB) and the Greater Chennai Corporation and the Public Works Department are directed submit their respective reports as directed on or before 12.08.2021 by e-filing in the form of Searchable PDF/OCR Supportable PDF and not in the form of Image PDF along with necessary hardcopies to be produced as per Rules.

16. The Registry is directed to communicate this order to the members of the committee, Tamil Nadu Pollution Control Board, CMWSSB, Public Works Department and the Greater Chennai Corporation, apart from communicating this order to the Chief Secretary, Principal Secretaries for Environment, PWD & WRD, Irrigation and Additional Chief Secretary to Municipal Administration and Water Supply by e-mail immediately for their information and also for supervision of implementation of the directions issued by this Tribunal within a shorter time line by providing

necessary technical as well as financial support for this purpose, if any required.

17. For consideration of further reports, post on 12.08.2021.

Sd/-

.....J.M.
(Justice K. Ramakrishnan)



सत्यमेव जयते

Sd/-

.....E.M.
(Dr. K. Satyagopal)

O.A. No.268/2016,
24th June, 2021. Mn.



ANNEXURE II

Status of action plan of the stake holders

1. Chennai Metropolitan Water Supply & Sewerage Board(CMWSSB)					
a. Short Term Action Plan					
Sl. No	Issues	Action Plan (Submitted as on 25/05/2021)	Work Progress from 25.05.2021-09.08.2021	Balance work to be completed	Target Date/ Remarks
1	2	3	4	5	6
1	Ramapuram/ Ward 85 : 25 Nos of streets Underground sewer system available but house sewer connections are not connected in the main sewer system. They are using septic tank for collection of domestic sewage and over flow from septic tank is being letout into the SWD.	<ul style="list-style-type: none"> • Total no. of houses :700 Nos. • House sewer connections effected :675 Nos. • The balance 25 Nos of house sewer connections are to be effected under "illamthorumInnaipu "scheme • Estimated Cost: Rs. 1.47 Cr • Fund G.O(Ms) No.107, MA&WS(MW1) Dept, dated 20.08.2019 for 224 crores 	Balance 25 nos. has been completed.	NIL	Work completed.
2	Teachers Colony/ Ward 85 i) Underground sewer System available in 8 streets.	<ul style="list-style-type: none"> • Total no. of houses : 340 Nos. • House sewer connections effected: 335 Nos. • The balance 5 Nos of house sewer connections are to be effected under "illamthorumInnaipu "scheme • Estimated Cost: Rs. 0.71 Cr • Fund G.O(Ms) No.107, MA&WS(MW1) Dept, dated 20.08.2019 for 224 crores 	Balance 5 nos. has been completed	NIL	Work completed.
	ii) Underground sewer system not available in 6 streets, the residents are using septic tank for collection of domestic sewage and over flow	<ul style="list-style-type: none"> • Total length of sewer main :1100m • Completed :1070 m • Balance: 30 m (deep sewer main) awaiting permission from 	Balance length of 30 m deep sewer main has been completed.	NIL	Work completed.

	from septic tank is being letout into the SWD.	highways department <ul style="list-style-type: none"> • Entire 37 Numbers of Manholes constructed. • There are 190 houses are existing and all the house service connections are effected under illamthorumlnnaipu "scheme • Estimated Cost: Rs. 8.39Cr • Fund : CMCDM 			
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b. Long Term Action Plan

Sl. No	Issues	Action Plan (Submitted as on 25/05/2021)	Work Progress from 25.05.2021-09.08.2021	Balance work to be completed	Target Date/Remarks
1	Ward 90 - Padikuppam, Golden gerorge Colony Ward 92 - Paarisalai, Mogappair East (10-12 Blocks). Ward 93 - Mogappair East (1-6 Blocks) • Underground Sewage System is completed recently.	Entire 12789 m length of sewer main and 522 number of Manholes construction completed <ul style="list-style-type: none"> • Total 1314 Nos of House Sewer connections to be effected • Completed:230; • Balance:1084 • Estimated Amount: 7.24 Crores. • Fund : CMCDM • Sewer mains provided in 90 streets 	135 Nos. of HSC were effected.	Net balance to be effected - 949 nos	Work under progress and will be completed by 31.12.2021
2	i) SIDCO Industrial Estate/Depot 84 /Ward 85 & Depot 86/Ward 86 (P) TINY SHED-70 Nos. Provision of Underground sewer system is under progress. (Industries located in station road, 5th street and 4th cross street are	<ul style="list-style-type: none"> • There are 683 Industries existing. • 70 House Sewer connections are to be effected under Illamthoruminnaipu • Entire 2700m length of sewer main and 92 Nos of manholes construction completed • Sewer mains 	Testing and commissioning of sewer system has been completed on 06.09.2021 & during commissioning it is found that certain length of	Net HSC to be effected - 70 nos	Work under progress and will be completed by 31.03.2022

	discharging sewage into the storm water drain).	provided in 9 streets	sewer line is left out and need to be carried out.		
	ii) Depot 84 & 86 Korattur & Mannurpettai Underground sewer system is under progress. The residents are using septic tank for collection of domestic sewage and over flow from septic tank is being letout into the SWD.	<ul style="list-style-type: none"> • 1300 Nos. of House Sewer connections are to be effected • Completed:149 • Balance:1151 • Entire Sewer of length 10380m and 524 number of Manholes construction completed • Estimated Amount: Rs. 6.08 Cr • Fund : CMCDM • Sewer mains provided in 157 streets 	456 nos. of HSC were effected	Net balance to be effected - 695 nos.	Work under progress and will be completed by 31.12.2021
3	Patravakkam (84), Mannurpettai(84) Kachanankuppam (84), Ambattur, SIDCO Estate : 65 streets <ul style="list-style-type: none"> • No Underground Sewerage System. • Work is under progress 	<ul style="list-style-type: none"> • Entire Sewer main of length 10380 m and 524 Nos of manholes construction completed • 1301 Nos. of House Sewer connections are to be effected • Completed: 45 • Balance:1256 to be effected under illamthoruminnaipu scheme • Estimated Amount: 9.98 Crores. • Fund : CMCDM 	Testing and commissioning of sewer system has been completed 45 nos. of HSC were effected.	Net balance to be effected - 1211 nos.	Work under progress and will be completed by 31.12.2021
4	Ward 86 – Athipattu, Mannurpettai (P), Ambattur Estate (P), ICF Colony. -211 streets Underground Sewerage System.	<ul style="list-style-type: none"> • Entire laying of 30823m length of sewer main work completed • Entire 1377 Nos of Manholes constructed. • 2690 Nos. of House Sewer connections are to be effected • Completed:182 • Balance:2508 to be effected under illamthoruminnaipu scheme • Estimated Amount: 	Trial commissioning work is in progress.	Balance 2508 nos. to be effected.	Work under progress and completed by 31.12.2021

		14.96 Crores. • Fund : CMCDM			
5	Karukku(D/82-40 streets), Gnanamoorthy (D/82-25 streets), DTP Colony(D/82-5 streets), Poompuhar Nagar(D/81-5 streets), Mangalapuram (D/85-8 streets) Underground sewer system available but not connected in the main sewer system. The residents are using septic tank for collection of domestic sewage and over flow from septic tank is being letout into the SWD	<ul style="list-style-type: none"> • Entire 3950 Nos. Of House sewer connections effected • Estimated Cost: Rs.82.95 Cr • Fund: G.O (Ms) No.107, MA&WS (MW1) Dept, dated 20.08.2019 for Rs. 224 Cr 	Completed as on 25.05.2021	-	-
6	TASS Industrial Estate/Depot 85 (Corporation) -26 streets No Underground Sewer system available. & 143 Industries are existing	<ul style="list-style-type: none"> • Total length of sewer main: 2974 m • Balance to be completed:1450 m • Total Manholes:100 • Balance to be constructed:29 • Entire 143 Nos of House Sewerconnections are to be effected under illamthoruminnaipu scheme • Estimated Amount: Rs. 8.39 Cr • Fund : CMCDM 	Length of sewer main completed: 486 mtrs. Manholes: 8 nos. were completed.	Balance length of sewer main to be completed: 964 mtrs. Manholes to be constructed:21 Total 143 nos. of HSC are to be effected only after completion of works.	Work under progress and will be completed on or before 31.12.2021
7	Depot 79 to 83,87to 88 /Ward79 to 83,87to 88 Ambattur(OT) -145 streets,Kallikuppam-90 streets Underground sewer system available but	<ul style="list-style-type: none"> • Total No. of houses : 29237 Nos. • House sewer connections effected under illamthoruminnaipu scheme: 6778 Nos. 	1807 nos. of HSC were effected. Total Nos effected as on date: 6778+1807=	Net balance to be effected - 20652 nos.	Work under progress and will be completed before Dec' 2021.

	not connected in the main sewer system. The residents are using septic tank for collection of domestic sewage and over flow from septic tank is being letout into the SWD	<ul style="list-style-type: none"> • The balance 22459 Nos of house sewer connections are being effected under illamthoruminnaipu scheme • Estimated Amount: Rs. 61.39 Cr • Fund: G.O (Ms) No.107, MA&WS (MW1) Dept, dated 20.08.2019 for Rs. 224 cr. 	8585 nos.		
8	<p>Depot 81/ Ward 81 KK Road, Ambattur OT, Indira Nagar, Kalayanapuram, Thiruvallur Nagar Ward 82 Kallikuppam Menambedu, Karruku, DTP Colony, Gnanamoorthy Nagar, Madanamkuppam (Part) Ward : 91- Ebinezer avenue</p> <p>Sewer mains are to be provided in 64 streets.</p>	<ul style="list-style-type: none"> • Entire Sewer main length :11110m • Completed:6230 m; Balance:4880 m • 250 manholes completed out of 356 and balance 106 manholes has to be constructed and work is under progress • Estimate Amount : Rs. 7.45 Cr • Fund :CMCDM • 1115 House Sewer connections are to be given under illamthoruminnaipusc heme. • Completed:395; balance:720 	<p>Length of sewer main completed: 1744 mtrs.</p> <p>Manholes: 56 nos. were completed.</p>	<p>Balance length of sewer main to be completed: 3136 mtrs</p> <p>Manholes to be constructed: 50</p> <p>Total 720 nos. of HSC are to be effected only after completion of works</p>	<p>Work to be completed on or before 31.12.2021</p>
9	<p>Depot 79 / Ward 79, Oragadam, Gandhi Nagar, Ram Nagar, Ezhil Nagar Depot 80 / Ward 80 Puthur, Vijayalakshmi Puram, Banu Nagar</p> <p>Sewer mains are to be provided in 100 streets.</p>	<ul style="list-style-type: none"> • Entire Sewer main length : 10648m • Completed:2820 m; Balance:7828m • 131 manholes completed out of 348 and balance 217 manholes has to be constructed and work is under progress • Estimate Amount : Rs. 8.05 Cr • Fund :CMCDM • 1246 House Sewer connections to be 	<p>Length of sewer main completed: 1279 mtrs.</p> <p>Manholes: 50 nos. were completed.</p>	<p>Balance length of sewer main to be completed: 6549 mtrs</p> <p>Manholes to be constructed: 167</p> <p>Total 655nos. of HSC are to be effected only after</p>	<p>Work to be completed on or before 31.12.2021</p>

		given under illamthoruminnaipuscheme. • Completed:591;balance:655		completion of works	
10	<p>Depot83 /Ward 83 Katchanankuppam, Korattur, TVS Nagar, Annai Nagar, Madanamkuppam (Part)</p> <p>Depot85 /Ward85 Kamaraja Puram, TASS Avenue, Vanchinagar</p> <p>Sewer mains are to be provided in 56 streets.</p>	<ul style="list-style-type: none"> • Entire Sewer main length : 4205m • Completed:1800m;Balance: 2405m • 81manholes completed out of 147 and balance 66 manholes has to be constructed and work is under progress • Estimate Amount : Rs. 8.39 Cr • Fund :CMCDM • 686 House Sewer connections to be given under illamthoruminnaipuscheme. • Completed:0;balance: 686 	<p>Length of sewer main completed: 200 mtrs.</p> <p>Manholes: 16 nos. were completed.</p> <p>30% of construction of roadside pumping station is completed.</p>	<p>Balance length of sewer main to be completed: 2205 mtrs</p> <p>Manholes to be constructed: 50</p> <p>Total 686 nos. of HSC are to be effected only after completion of works</p>	<p>Work to be completed on or before 31.12.2021</p>
11	<p>AnnaiSathiya Nagar (D/86)</p> <ul style="list-style-type: none"> • No Underground Sewer system available at present • Sewer mains are to be provided in 12 streets. 	<ul style="list-style-type: none"> • DPR is technically approved for 400 Nos of HSC to be given under illamthoruminnaipu and Total Sewer main of length of 1725 m and 60 Nos of Manholes. • Fund : G.O(Ms) No.107, MA&WS(MW1) Dept, dated 20.08.2019 for Rs. 2371 Cr. 	NIL	<p>length of sewer main to be completed: 1725mtrs</p> <p>Manholes to be constructed: 60</p> <p>Total 400 nos. of HSC are to be effected only after completion of works</p>	<p>Awaiting fund from CRRT. work will be completed on or before Dec'2022</p>
12	<p>Sivanandha Colony(D/85)</p> <ul style="list-style-type: none"> • No Underground Sewer system available at present • Sewer mains are to be provided in 12 streets. 	<ul style="list-style-type: none"> • DPR is technically approved for 450 Nos. of HSC to be given under illamthoruminnaipu and Total Sewer main of length 887 m and 37 No.s of Manholes • Fund : G.O(Ms) 	NIL	<p>length of sewer main to be completed: 887 mtrs</p> <p>Manholes to be constructed:37</p> <p>Total 450 nos. of HSC are to</p>	<p>Awaiting fund from CRRT. work will be completed on or before Dec'2022</p>

		No.107, MA&WS(MW1) Dept, dated 20.08.2019 for Rs. 2371 Cr.		be effected only after completion of works	
13	MKB Colony (Depot 85/Ward 85) • No Underground Sewer system available at present. • Sewer mains are to be provided in 21 streets.	• DPR is technically approved for 630 Nos of HSC to be given under Illamthoruminnaipu and Total Sewer main of length 2852m and 120 Nos. of Manholes • Fund : G.O(Ms) No.107, MA&WS(MW1) Dept, dated 20.08.2019 for Rs. 2371 Cr	NIL	length of sewer main to be completed: 2852 mtrs Manholes to be constructed: 120 Total 630 nos. of HSC are to be effected only after completion of works	Awaiting fund from CRRT. work will be completed on or before Dec'2022
14	Patavatamman Estate and Tiny shed / Depot 84/Ward 84 • No Underground Sewer system available. • Sewer mains are to be provided in 15 streets.	• DPR is technically approved for 237 Nos. of HSC to be given under Illamthoruminnaipu and Industries and Total Sewer main of length of 1238 m and 45 Nos of Manholes • Fund: G.O (Ms) No.107, MA&WS (MW1) Dept, dated 20.08.2019 for Rs. 2371 Cr	NIL	length of sewer main to be completed: 1238 mtrs Manholes to be constructed: 45 Total 237 nos. of HSC are to be effected only after completion of works	Awaiting fund from CRRT. work will be completed on or before Dec'2022

2. Greater Chennai Corporation (Zone-VII)

Sl. No	Description of issues	Action Plan for the issues	Target date
1	Action Plan with time schedule to implement on municipal solid waste received from the Ambattur SIDCO industrial estate and collect the municipal solid waste in Ambattur industrial estate from where it is stored by CAIIUC and dispose the same in proper way	<p>➤ Now SIDCO Industrial estate has identified place for collection of garbage within their own jurisdiction.</p> <p>➤ Now, The CAIIUC to dump the dry waste at the allotted site and dumping have been started at South</p>	Completed

		phase Ambattur Industrial Estate near sewerage treatment plant since from 23.08.2021.	
2	Removal of municipal solid waste in residential areas located in and around Ambattur Lake surplus canal and to avoid dumping of municipal solid waste into the Ambattur Surplus Canal	<ul style="list-style-type: none"> ➤ Greater Chennai Corporation has identified household in residential area in and around the Ambattur Surplus Canal. Details as follows : Annai Sathya Nagar – 362 Households Sivananda Nagar – 305 Households MKB Nagar – 320 Households ➤ Door to door Collection is being carried in these areas by deploying 3 tricycles at 3 trips per day. ➤ Door to Door Collection is intensified by giving awareness to the individual houses and being continuously monitored by maintaining registers. ➤ IEC activities were conducted by way of rallies and issuing pamphlets to all the houses. ➤ Removal of garbage in the surplus canal is under progress by deploying Robotic earth mover. ➤ As per Solid Waste Management By laws GCC has formulated penalty for throwing garbage in public and private place/littering from vehicles, littering in water bodies etc. which will be implemented after the Gazette publications. 	Completed
3	Also ensure that the proper collection, segregation and disposal of municipal solid waste in the private industrial estates	<ul style="list-style-type: none"> ➤ TASS industrial Estate covers an area of around 20acre with 285 industries. ➤ Removal of Municipal Solid 	Completed

	such as TASS industrial estate, Patavatamman estate and Tiny Shed.	<p>waste inside the TASS industrial is being carried out through TASS industrial Estate Welfare Association by engaging maintenance contractor.</p> <ul style="list-style-type: none"> ➤ Garbage Generation in TASS Industrial Estate is around 4.5 MT per day and this is being dumped in Greater Chennai Corporation Transfer Station Athipet. ➤ Regarding removal of municipal solids waste from padavatamman Estate and at Tiny sheds, GCC has identified around 118 industries in this area. ➤ Door to door collection and disposal of garbage commenced in this area from 12.02.2020. 	
4	The Secretary, Micro Small & medium Enterprises Department expressed that damage has been caused to the sewerage pipeline while works carried out by the Chennai Corporation and lead that to sewerage discharge into Ambattur surplus canal. The Commissioner, Greater Chennai Corporation expressed that the rectification work will be undertaken and will be completed within 15 days in coordination with SIDCO.	<ul style="list-style-type: none"> ➤ In North Phase all damage sewer line were rectified. ➤ In South Phase all damage sewer line were rectified. 	Completed

3. Avadi City Municipal Corporation

ACTION PLAN FOR AMBATTUR LAKE

Short Term Action Plan:

Sl. No	Description of issues	Action taken to mitigate the issue	Target date of completion
1.	Construction of sump in Moondru nagar and Ganapathy nagar area in Thirumullaivoyal Village and dispose of the sewage periodically.	For Moondru Nagar area to control the discharge of grey water from the above said area 972 households with 126 streets (0.20 MLD) grey water from the entire households and in Ganapathy Nagar total no of households 165 with 6 streets (0.03 MLD) grey water from the entire households and also detailed survey has been taken for preparation of Detailed Project Report by Tamilnadu Water Investment Company Ltd (TWICL) under progress for the above said left out area.	The Corporation has planned to construct five number of collection tanks to collect the all grey water in that respective area and it will be removed through sullage water tanker vehicle and disposal will be in our UGSS Pumping station. More over we floated tender on 29.05.2020 for construction of five numbers of collection tanks and also work awarded on 01.07.2020 to the contractor M/s K.K.R. Builders. The work will be started this month and the same will be completed by December 2021.
2.	Providing drainage facilities for the residents of Moondru Nagar and Ganapathy Nagar area in Thirumullaivoyal Village.	For Moondru Nagar area to control the discharge of grey water from the above said area 972 households with 126 streets (0.20 MLD) grey water from the entire households and in Ganapathy nagar total no of house holds 165 with 6 streets (0.03 MLD) grey water from the entire	The Corporation has planned to construct five number of collection tanks to collect the all grey water in that respective area and it will be removed through sullage water tanker vehicle and disposal will be in our UGSS Pumping station. More over we floated tender on

		households and also Detailed survey has been taken for preparation of Detailed Project Report by Tamilnadu Water Investment Company Ltd (TWIC) under progress for the above said left out area.	29.05.2020 for construction of five numbers of collection tanks and also work awarded on 01.07.2020 to the contractor M/s K.K.R. Builders. The work will be started this month and the same will be completed by December 2021.
3.	Ward No. 15 Jothi Nagar residents drainage water and grey water discharging to Ambattur Lake.	In Jothi Nagar area underground drainage system has been implemented for 7 streets with 167 households (0.06 MLD) grey water generated per day out of 17 streets with 707 households (0.20 MLD) grey water generated per day and also Detailed survey has been taken for preparation of Detailed Project Report by Tamilnadu water Investment Company Ltd (TWIC) under progress for the above said left out area.	In order to stop the Drainage water entering in to Ambattur lake the UGSS connections has been started where ever UGSS line available, the same will be completed by December 2021.
4.	Ward No. 10, 11, 12 Cholambedu Main road residents drainage water and grey water discharging to Ambattur lake.	In Cholambedu area underground drainage system has been implemented for 117 streets with 1834 households (0.50 MLD) grey water generated per day out of 221 streets with 3334 households(1.00 MLD)	In order to stop the Drainage water entering in to Ambattur lake the UGSS connections has been started where ever UGSS line available, the same will be completed by December 2021.

		grey water generated per day and also Detailed survey has been taken for preparation of Detailed Project Report by Tamilnadu water Investment Company Ltd (TWIC) under progress for the above said left out area.	
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Long Term Action Plan:

Sl. No	Description of issue	Action taken to mitigate the issue	Target date of completion
1.	Construction of sump in Moondru nagar and Ganapathy nagar area in Thirumullaivoyal Village and dispose of the sewage periodically.	For Moondru Nagar area to control the discharge of grey water from the above said area 972 households with 126 streets (0.20 MLD) grey water from the entire households and in Ganapathy Nagar total no of households 165 with 6 streets (0.03 MLD) grey water from the entire households and also Detailed survey has been taken for preparation of Detailed Project Report by Tamilnadu water Investment Company Ltd (TWIC) under progress for the above said left out area.	In order to mitigate the 100% UGSS connections in Avadi City Municipal Corporation limit, Planned to prepare Detailed Project Report for the left out area for the same work order issued to TWIC. The scheme will be completed by 2025.
2.	Providing drainage facilities for the residents of Moondru Nagar and Ganapathy Nagar area in Thirumullaivoyal Village.	For Moondru Nagar area to control the discharge of grey water from the above said area 972 households with 126 streets (0.20 MLD) grey water from the entire households and in Ganapathy nagar total no of households 165 with 6 streets (0.03 MLD) grey water from the entire households	In order to mitigate the 100% UGSS connections in Avadi City Municipal Corporation limit, Planned to prepare Detailed Project Report for the left out area for the same work order issued to TWIC. The scheme will be completed by 2025.

		and also Detailed survey has been taken for preparation of Detailed Project Report by Tamilnadu water Investment Company Ltd (TWIC) under progress for the above said left out area.	
3.	Ward No. 15 Jothi Nagar residents drainage water and grey water discharging to Ambattur Lake.	In Jothi nagar area underground drainage system has been implemented for 7 streets with 167 households (0.06 MLD) grey water generated per day out of 17 streets with 707 households (0.20 MLD) grey water generated per day and also Detailed survey has been taken for preparation of Detailed Project Report by Tamilnadu water Investment Company Ltd (TWIC) under progress for the above said left out area.	In order to mitigate the 100% UGSS connections in Avadi City Municipal Corporation limit, Planned to prepare Detailed Project Report for the left out area for the same work order issued to TWIC. The scheme will be completed by 2025.
4.	Ward No. 10, 11, 12 Cholambedu Main road residents drainage water and grey water discharging to Ambattur lake.	In Cholambedu area underground drainage system has been implemented for 117 streets with 1834 households (0.50 MLD) grey water generated per day out of 221 streets with 3334 households (1.00 MLD) grey water generated per day and also Detailed survey has been taken for preparation of Detailed Project Report by Tamilnadu water Investment Company Ltd (TWIC) under progress for the above said left out area.	In order to mitigate the 100% UGSS connections in Avadi City Municipal Corporation limit, Planned to prepare Detailed Project Report for the left out area for the same work order issued to TWIC. The scheme will be completed by 2025.

4. Public Works Department (Water Resources Department)

Short Term Action Plan

Sl. No	Description of Issue	Action Plan for Issue	Target Date
1.	There are no regulator arrangements in both the inlets and the weir-2 near North Avenue of Korattur Lake. Inundation occurred in the nearby areas of inlet since, the inlet water cannot be regulated during the rainy season.	Construction of Regulator arrangements in DTP colony inlet, Ondi Veeran Koil inlet, Weir-2 near North Avenue of Korattur Lake.	Government has accorded the administrative sanction vide Public Works (R1) Department G.O. (Ms) No.290 Dated 23.11.2020. The tender has been called for on 14.07.2021 and the work will be commenced after the tender process is over and the work will be completed before the end of the year 2022.
2.	The Ambattur surplus channel runs through the highly urbanized areas of Ambattur and Ambattur Estate before reaching Korattur Lake. The nearby residents are used to through the solid wastes in the Surplus channel.	Providing Fencing arrangements for 2930 Meter length in the Existing RCC retaining walls in Ambattur Surplus channel to curtail the illegal dumping of solid waste.	The work is being carried out before the month of September every year. This year the Pre monsoon G.O. issued on 07.09.21. The work will be commenced before end of this September 2021.
3.	The Ambattur surplus channel is an earth channel. Silt up takes place throughout the channel. Due to in fall of sewage/sullage water in the channel, hyacinths are fastly growing and obstruct the free flow of water.	Desilting of Ambattur Surplus Channel from Ambattur lake to Korattur Lake every year.	The work is being carried out before the month of September every year. This year the Pre monsoon G.O. issued on 07.09.21. The work will be commenced before end of this September 2021.
4.	The Korattur Lake is having 8500 m peripheral length out of which 6800 m length is having bund. The remaining portion of 1700 m is foreshore area. In the foreshore area. In the foreshore area encroachments are found in	Demarcation of Korattur lake and Ambattur Surplus Channel with the help of Revenue Department and evict the encroachments after following the due	Demarcation of Boundary has been done by WRD with the co-ordination of Revenue Department. Form-I & II notice has to be issued by the Concerned Thasildar. After enumeration using Bio-Matric system is done,

	some places and solid waste and sewage waters are directly let into the lake.	legal procedures.	Form -III notice has to be issued to the encroachers by the Water Resources Department by giving 21 days time to the encroachers to vacate the land. The Alternate site for encroachers has to be allotted through slum clearance board by the District Collector. The Encroachment has to be evicted after abiding the above said procedures. The Form I and II notices are not yet received from the Revenue Department. Hence, the eviction work will be completed before the end of the year 2022
5.	The Korattur Lake is having the extent of nearly 590 Acres. The tank attains its full capacity once in 4 to 5 years. Nearly seventy five percent land area covered by Hyacinths, Prosopis, Juliflora, weeds and floating materials etc., Except the natural species the flora which are the threats to environment should be removed.	Removal of Hyacinths, weeds, floating materials and Prosopis Juliflora in the Korattur lake once in two years.	The work is being carried out before the month of September every year. This year the Pre monsoon G.O. issued on 07.09.21. The work will be commenced before end of this September 2021.
Long Term Action Plan			
Sl. No	Description of Issue	Action Plan for Issue	Target Date
1.	The Korattur Lake is having 8500 m peripheral length out of which 6800 m length is having bund. The remaining portion of 1700 m	Providing 6000m length of protection wall with fencing arrangements and foreshore bund to a length of 500m along the foreshore boundary of	Before 2023 April

	<p>is foreshore area. In the foreshore area encroachments are found in some places and solid waste and sewage waters are directly let into the lake. Heavy metals are found in the soil samples of Korattur lake due to in fall of unauthorized Industrial effluents in to the Ambvattur surplus channel.</p>	<p>Korattur Lake to curtail the encroachments and illegal dumping of solid waste. Bund strengthening using revetments to a length of 500 m. Removal of top soils in the areas of sludge formation, found in eastern side of Korattur tank and desilting the Korattur lake and forming 5 Nos. of inland island inside the lake with bottom dimension of 220x220 m and top dimension of 96x96 m by using the above desilted soils to a height of 10 m.</p>	
2.	<p>In the entire stretch of Ambattur surplus channel lot of unauthorized infall points of sewage/sullage water are found made by the local residents.</p>	<p>Plugging of unauthorized sullage water disposal inlets in to the Ambattur surplus channel.</p>	<p>Before 2023 April. After the completion of UGSS by CMWSSB.</p>
3.	<p>The Ambattur surplus channel water passes through the balance culverts provided by the Railway department and infalls in to the Korattur lake near DTP colony. This channel is an earthen channel. The nearby residents are used to through the solid wastes in the Surplus channel. Further in the full supply level of Ambattur surplus channel the area of DTP colony inundated every year.</p>	<p>Providing RCC wall with Fencing arrangements on both side of the DTP Colony Channel which leads to Korattur lake.</p>	<p>Before 2023 April.</p>

	some places and solid waste and sewage waters are directly let into the lake.	legal procedures.	Form -III notice has to be issued to the encroachers by the Water Resources Department by giving 21 days time to the encroachers to vacate the land. The Alternate site for encroachers has to be allotted through slum clearance board by the District Collector. The Encroachment has to be evicted after abiding the above said procedures. The Form I and II notices are not yet received from the Revenue Department. Hence, the eviction work will be completed before the end of the year 2022
5.	The Korattur Lake is having the extent of nearly 590 Acres. The tank attains its full capacity once in 4 to 5 years. Nearly seventy five percent land area covered by Hyacinths, Prosopis, Juliflora, weeds and floating materials etc., Except the natural species the flora which are the threats to environment should be removed.	Removal of Hyacinths, weeds, floating materials and Prosopis Juliflora in the Korattur lake once in two years.	The work is being carried out before the month of September every year. This year the Pre monsoon G.O. issued on 07.09.21. The work will be commenced before end of this September 2021.
Long Term Action Plan			
Sl. No	Description of Issue	Action Plan for Issue	Target Date
1.	The Korattur Lake is having 8500 m peripheral length out of which 6800 m length is having bund. The remaining portion of 1700 m	Providing 6000m length of protection wall with fencing arrangements and foreshore bund to a length of 500m along the foreshore boundary of	Before 2023 April

5. CAIIUC

Short Term Action Plan:

Sl. No	Description of each issues	Action Plan	Action taken
1	Collection of Garbage in Industrial Estate	Two locations were identified by SIDCO in 2MLD plant and 3MLD plant with an area of 4500 sq.ft in each location	Corporation has temporarily suspended the transit yard in Ambattur Industrial Estate and the same is being taken to Athipet transit yard currently.
2	Municipal Solid Waste Dumped in the Road		
i)	Dumping Domestic Solid waste in SP Sector-1 9 th Street Ambattur Industrial estate, Chennai-600 058.	Waste will be removed and the area will be fenced accordingly and CCTV will be installed to avoid dumping	Waste removed and plantation work completed to avoid further dumping. CCTV cameras will be fixed shortly. Meanwhile we have engaged security staff to prevent garbage dumping by outsiders.
ii)	Dumping of Municipal solid waste in SP Sector-1 13 th Street Ambattur Industrial estate, Chennai-600 058.	Waste will be removed and the nearby units is agreed to fence the area and maintain it to avoid further dumping	
iii)	Dumping of Municipal Solid waste in SP Sector-1, 1 st Main road, 5 th Lane, Ambattur Industrial estate, Chennai-600 058.	Waste will be removed and idea of providing gate with CCTV to avoid dumping of waste	
iv)	Dumping of Municipal Solid waste in post office road SP Sector – 1 near 2 nd Street Junction, Ambattur Industrial estate, Chennai-600 058.	Area was Cleared and nearby Units agreed to Fence and maintain the place.	
v)	Dumping of Municipal waste in ATC Road, Ambattur Industrial estate, Chennai-600 058.	Area will be Cleared Immediately, because of entry gate not able to fence the area and Nearby units has agreed to provide CCTV to avoid dumping.	
vi)	Dumping of Municipal Solid waste in Tiny Sector SP Sector-1, Ambattur Industrial estate, Chennai-600 058.	Area will be Cleared and Fencing will be done by nearby unit holders.	
vii)	Dumping of Municipal Solid waste in 9 th Street NP Sector-1, Ambattur Industrial estate, Chennai-600 098.	Area will be Cleared and Fencing will be done by nearby unit holders and the Quotation has been given for fencing and 4 nearby units has agreed to fence and maintain.	

2a	Mixed Waste		
i)	Mixed Solid waste dumped in SP Sector-1 Tiny sector near 15 th street, Ambattur Industrial estate, Chennai-600 058.	Mixed Solid waste will be removed immediately by Authorised Service provider.	The waste has been segregated and disposed through Quality Business System.
ii)	Mixed Solid waste dumped in NP Sector-1 9 th Street near Padavattamman estate, Ambattur Industrial estate, Chennai-600 098.	Mixed Solid waste will be removed immediately by Authorised Service provider.	The waste has been segregated and disposed through Quality Business System.
3	Disposal Of Hazardous Waste		
i)	Hazardous Waste Generation in Ambattur Industrial estate.	We have engaged M/s. Quality Business System for Collection of Hazardous Waste generated in Ambattur Industrial Estate and already allotted and handed over 5000 sq.ft shed with impervious flooring Collection facility for both South & North phase for SIDCO holders, Currently we are collecting from 340 Unit to a tune of 473 tons per year.	M/s. Quality Business System is collecting the hazardous waste from our member units regularly. (Hazardous waste category 5.2 – wastes, residues containing oil (Oil choked cotton waste, glows, filters, grinding mud). Sludge (Paint process waste, paint booth filters)
ii)	Disposal of accumulated sludge at 2 MLD and 3 MLD CSTP	Accumulated sludge will be disposed to TSDF Gummidipoondi through Tamilnadu Waste Management Limited	Accumulated sludge has been used as manure for 6000 trees planted in Ambattur Industries Estate).
4	Sewer Connection To Be Effected To Unsewered Units		
	Unsewered Units	Remaining 226 units has to be connected with common sewer system, in this 40% of the units will be provided in Feb 2020 and the balance will be completed in March 2020.	New Sewer Connection for 133 units has been completed and 34 units in progress. Sewer Connection for Remaining 59 units will be completed within 2 months.
5	Coolant Disposal		
	The Coolant water is used by machining units using CNC/VMC machines. It is a mix of 95 to 97% of de-mineralized water and 5 to 3 % of water soluble coolant addition to keep	2 Nos. of coolant filtration machine has been purchased and the same is running effectively. We have plans to invest for another two more coolant machines, based on the	Two nos. of Coolant filtration machine has been purchased and successful installation done Coolant filtration work is in progress to all our Member units. We are sending the machine

	<p>the temperature down, so that the heat generated during the machining operation does not affect the material machined or the insert used. The units are using high value synthetic additive made by companies like Quaker USA, Blazer Switzerland etc which do not degenerate during use. Therefore the only requirement is filtering of the coolant and periodic removal of tramp oil floating on the coolant.</p>	<p>response we get from our member units.</p>	<p>through our Tata ACE vehicle to each company, whoever wants to do the coolant filtration.</p> <p>We have appointed a person for doing this filtration work, who will be visiting each factory personally with the filtration machine and doing filtration according to our unit holders requirement.</p>
6	3MLD & 2MLD STP		
	<p>Treated water is not upto board standards</p>	<p>Both 2MLD & 3MLD STP is effectively running</p>	<p>Monthly test samples taken from 3mld & 2mld, shows Fecal Coliform is under limits</p>
Long Term Action Plan:			
1	Sewer main line to be provided in unsewer area		
	<p>Unsewered Area, i) 3rd main Road Near athipet petrol bunk (94c/1, 94c/2, 94c/3 & 94c/4 has to be connected. Chennai-58. ii) 1st Street SP sector-3, Ambattur Industrial estate, Chennai-58. iii) 3rd Main Road NP Service Road, NP Amabttur industrial estate, Chennai-98.</p>	<p>i) Survey has to be done for giving sewer connection to the unsewered area and after survey the work will be commenced. ii) Land survey has to be done with revenue people opposite to Telephone Exchange to carry the sewage work.</p>	<p>The balance 56 units need the secondary pumping station with collection well and is taken up with SIDCO.</p>
2	3MLD & 2MLD STP		
	<p>Reusing of Treated water</p>	<p>It is proposed to Increase green cover in Industrial Estate to use treated water to plants and also to units for flushing.</p>	<p>Tree plantation has already commenced and completed 2000 Nos. on 1st week of October 2020.</p> <p>Another 4000 sampling have been planted in CAIIUC & TANSIDCO; this work got completed in June</p>

		2021, many such areas has been located to continue our tree plantation.
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6. M/s. JBR Technologies Ltd

Short Term Action Plan:

Description of each Issues	Action plan for the Issues	Target date
Improvements of existing CETP with addition or increase the capacity of components/equipments	1. Installation of Collection tank up to 120 KL for continuous Preparation of Batches.	30.09.2021
	2. Installation of Reactors & Tube settlers up to 120 KL	Completed
	3. Regeneration system of Cation and Anion exchangers	Completed
	4. Arrangement of Blowing air system for degasser	Completed
	5. Modification of Reverse Osmosis system to reduce Reject water (Single stage to triple stage)	25.09.2021
	6. Preparation of DM water by installation of Mixed ion Exchange	25.09.2021
	7. Installation of Filter press or Thickener for solid sludge formation	Completed
	8. Insulation of Multi Effective Evaporator to reduce Heat loss/Risk probability	30.09.2021
	9. Fabrication of Drain line from MEE to Sludge blankets	30.09.2021

Long Term Action Plans:

Improvements for reduce Cost & best treatment practices	Installation of ATFD for MEE Concentrate converts to solid form.	30.09.2021
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7. TASS Industrial Estate Welfare Association

Short Term Action Plan:

Sl. No	Description of each issues	Action Plan for the issues	Target Date
1	Dumping of Hazardous waste near Mahatma Gandhi 3 rd Street, Tass Industrial Estate, Chennai-98. Dumping of Hazardous waste in the water stagnation area, adjacent to Mahatma Gandhi Road, Tass Industrial Estate, Chennai-98	The mixed garbage has been cleared with the help of the municipal authorities and dumped into the garbage yard.	Completed.
		The hazardous waste is removed through M/s.Dharani Barrels, No.G57/1, SIDCO Industrial Estate, Kakkalur, Tiruvallur on 21.02.2020.	Completed.
		The bags has been sent for recycling by the person who has kept it outside & it has been informed to him not to keep anything outside the compound. The premises have been rented to M/s.Kavitha Steels.	Completed.
		It has been cleared and there is no wastage near the water stagnant area.	Completed.

Long Term Action Plan:

We have planted nearby 300 trees throughout TASS Industrial Estate to make the industrial estate as greenery. Apart from that we have instructed all industries to enroll with Quality Business System to remove the wastage either hazardous or non-hazardous.

**BEFORE THE NATIONAL GREEN
TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No. 268 of 2016 (SZ)

Korattur People's Welfare & Awareness
Trust Represented by Mr. S. Sekaran
Founder and Managing Trustee
Korattur, Chennai – 600 076.

...Applicant(s)

Vs

Government of India,
Rep. by its Secretary, Ministry of
Environment, Forests & Climate Change,
New Delhi and Ors.

...Respondents

**REPORT OF THE TAMIL NADU
POLLUTION CONTROL BOARD IN
COMPLIANCE TO THE HON'BLE NGT
ORDER DATED 24.06.2021 IN O.A.NO.268
OF 2016(SZ) .**

**Advocate for Respondent: TNPCB
Thiru.Sai Sathya Jith,
Advocate, Chennai.**

Date: 30.09.2021.

Date of hearing on:04.10.2021